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**Title: Introduction of Constitution (Amendment) Bill, 2019
(Amendment of Article 84, etc.)**

SHRI ASADUDDIN OWAISI (HYDERABAD): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI ASADUDDIN OWAISI: Sir, I introduce the Bill.

HON. CHAIRPERSON: Item No. 30 – Shri Ashok Mahadeorao Nete – not present.

Item No. 31 and 32 – Shri Rakesh Singh – not present.

Item No. 33 – Shri Ravi Kishan – not present.

Item No. 34 – Dr. (Prof.) Kirit Premjibhai Solanki – not present.

